NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/103/2017

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. L. ABIRAMI Counsel for Respondent Whit

(K. Sumathi)

Abul Rom

ABISHEK RAMAN

VISHNU CIRI FOR

ORDER

Counsel representing both the parties present. Counsel for Petitioner prayed time to file counter to C.A. filed by the other side, challenging the maintainability of Counsel for Respondent submitted that the matter is under the petition. investigation and it is not possible at this stage to provide the list of the documents that have been by the police in the matter. The counsel is directed to file an affidavit along with the documents available with him. Matter is posted for arguments on the maintainability of C.A. Put up on 14.07.2017.

S- vir payerte (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)